

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:312  
ANSWERED ON:23.11.2011  
IMPARTING QUALITY EDUCATION  
Singh Shri Jagada Nand

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether any ratio of number of students, classrooms and teachers has been fixed under the Sarva Siksha Abhiyan;
- (b) if so, the details thereof;
- (c) whether the ratio as per laid down criteria could not be achieved in various States especially in Bihar;
- (d) if so, the details thereof; and
- (e) the time by which the target of imparting quality education is proposed to be achieved in future as per the laid down criteria?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative with effect from 1st April, 2010, prescribes that Pupil Teacher Ratio (PTR) in schools should be maintained as per the following specifications:

(i) For first class # Two teachers up to 60 admitted children;  
class to fifth # Three teachers for 61 to 90 children;  
class # Four teachers for 91 to 120 children;  
# Five teachers for 121 to 200 children;  
# Five teachers plus one Head teacher if  
the number of admitted children is above  
150; and the Pupil-Teacher Ratio (excluding  
Head-teacher) shall not exceed forty if the  
number of admitted children is above 200.

(ii) For sixth class # At least one teacher per class so that  
there shall be at least one teacher each  
eighth for (i) Science and Mathematics; (ii)  
class Social Studies; and (iii) Languages.

# At least one teacher for every 35 children;

# Where admission of children is above 100, there shall be (i) a full time head-  
teacher and (ii) part time instructors for Art Education, Health & Physical  
Education and Work Education.

As per the norms and standards prescribed under the RTE Act, school building shall have a barrier-free access and at least one class-room for every teacher and an office-cum- store-cum-Head teacher's room.

(c) & (d): Pupil-Teacher Ratio (PTR) as per District Information System for Education (DISE), 2009-10, for all States, including Bihar, is attached at Annexure.

(e): Imparting quality education is an ongoing process. A timeframe of three years (i.e. up to 31st March, 2013) has been mandated under the RTE Act, 2009 for provision of teachers as per the prescribed PTR. With a view to supporting States to improve the PTR, the norms for providing teachers under Sarva Shiksha Abhiyan (SSA) have been revised to correspond with the PTR mandated under the RTE Act, 2009. Till October, 2011, 19.14 lakh posts of teachers have been sanctioned under SSA, against which 12.01 lakh teachers have been recruited till 31.03.2011 by the State Governments/UTs.